

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)  
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.01.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 423/9/HDB/2020
NAME OF THE COMPANY	TATA Projects Ltd
NAME OF THE PETITIONER(S)	Sanghvi Movers Ltd
NAME OF THE RESPONDENT(S)	TATA Projects Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for both sides are connected through video.

Counsel for respondent prayed time for filing vakalat as well counter. At his request time is enlarged with a direction to serve the copy on the other side.

Put up the matter on 23.02.2021.

  
MEMBER (TECHNICAL)

Pavani

  
MEMBER (JUDICIAL)